

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/69(CHE)/2023

NAME OF THE PETITIONER : T.Amarnath

NAME OF THE RESPONDENT(S) : M/s. Paraspara Sahaya Nidhi (Perambur)
Ltd

UNDER SECTION : Sec 73(4) of CA, 2013

ORDER

Ld. Counsel Mr. K. Manivannan for the Petitioner. Ld. Counsel
Mr. M. Deepan for the Respondent.

In this case, the rejoinder has been filed on 12.03.2024.

Pleadings are complete.

The Respondent is permitted to file written submission within 2 weeks.

List the petition for **physical hearing on 05.06.2024 at the request of
the parties.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk